

O.A. No. 228/10

28.5.2014

On sufficient time left

Within 14.7.2014.

V.B.C

14.07.2014

O.A. No. 228/10

Hon'ble Shri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra Member (A)

Shri Praveen Kumar, learned counsel for the applicant and Shri M. K. Singh, learned counsel for the respondents is on adjournment.

List on 22.7.2014

J.Ch  
Member (A)

V.R.A.V.D.  
Member (J)

vidya

22.07.2014

O.A. No. 228/10

Humble Sheri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra Member (A)

Due to full court reference on account of sad demise of Sri Mahendra Singh Rathore, Advocate, the case is adjourned to 21.8.14.

J.Ch  
Member (A)

V.R.A.V.D.  
Member (J)

HLS/

O.A. No. 228/2010

21.08.2014.

App: Sri Praveen Kumar, learned counsel for the applicant submits that he has no instructions from his client.

Resp: Sri B.B. Tripathi holding brief for Sri M.K. Singh, learned counsel for the respondents.

The O.A. is dismissed for want of instructions.

oh  
copy of order  
Dated 21.8.14  
for a per  
25.8.14

✓  
(Dr. Murtaza Ali)  
Member (J)

J.Ch  
(Ms. Jayati Chandra)  
Member (A)